GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

LOK SABHA UNSTARRED QUESTION NO. 97

TO BE ANSWERED ON THE 11TH DECEMBER, 2018/AGRAHAYANA 20, 1940 (SAKA)

LOSSES DUE TO FLOOD AND THUNDERSTORM

97. SHRI M.B. RAJESH:

SHRI MALLIKARJUN KHARGE:

SHRI VENKATESH BABU T.G.:

SHRI NALIN KUMAR KATEEL:

SHRI ASHOK SHANKARRAO CHAVAN:

SHRI S. RAJENDRAN:

SHRI D.K. SURESH:

SHRI SUDHEER GUPTA:

SHRI T. RADHAKRISHNAN:

SHRI S.R. VIJAYAKUMAR:

KUNWAR HARIBANSH SINGH:

PROF. SAUGATA ROY:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether several States were affected by thunderstorms and floods in the recent months;
- (b) if so, the details thereof along with the loss of lives and damage to property and crops reported, State/UT-wise;
- (c) whether the Government has received proposals from the State Governments seeking financial assistance for the said natural calamities;
- (d) if so, whether the Government has sent a Central Team to the affected States to evaluate and ascertain the extent of loss of human lives and cattle and damage caused to crops and properties;
- (e) if so, the details along with the outcome thereof and the assistance released/likely to be released, State/UT-wise;
- (f) the steps taken/being taken by the Government to evolve a permanent mechanism to deal with such type of natural calamities; and
- (g) the amount of Central assistance given to various States during the last four years to meet natural disasters?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJIJU)

- (a) & (b) Yes Madam. State-wise details of the losses of lives, property and loss of crops due to floods and thunderstorm during the current year, as reported by the State Governments/ Union Territories, are at Annexure-I.
- (c) to (e) State-wise details of the memoranda submitted to this Ministry and assistance approved from NDRF during the current year are given at Annexure-II.
- (f) With regard to permanent mechanism to deal with calamities, it is stated that there are well established institutional mechanisms at the National, State and district levels in the country to develop appropriate awareness, preparedness, response, prevention and mitigation mechanism in disaster situation. In order to strengthen the existing disaster management system, the Disaster Management Act, 2005 provides for institutional mechanisms for drawing and monitoring uр the implementation of the disaster management plans, which includes coordinated and prompt response to any disaster situation in the country and requires holistic measures by various wings of Government for preparedness, prevention, mitigation and for minimizing the effects of calamities. The measures as taken by the Government of India and the State Governments are expected to improve the existing disaster

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management practices including the preparedness, prevention and minimizing the effects of natural calamities in the country. Further, the strengthening of the disaster management is a continuing and evolving process of the governance.

(g) State-wise details of allocation and releases from SDRF and NDRF during the last four years are given in Annexure-III.

State-wise details of damage due to floods/thunderstorm during 2018

(Provisional) (as on 05.12.18)

		<u> </u>		(Provisional)	(as on 05.12.18)
Sl. No.	State	lives lost (No.)	Cattle lost (No.)	Houses (No.)	Crops area (ii lakh ha.)
1	2	3	4	5	6
1	Andhra Pradesh	3	53	2603	0.59
2	Arunachal Pr.	8		305	0.006
3	Assam	45	193	6277	0.43
4	Bihar			1049	
5	Chhattisgarh	7	111	145	
6	Goa			74	
7	Gujarat	57	361	4994	
8	Haryana	3	2	43	0.06
9	Himachal Pradesh	5	1293	3756	
10	J & K	4	32	42	
11	Karnataka	67	1061	14944	3.28
12	Kerala	452	46867	23916	0.57
13	Madhya Pradesh	31	2	191	
14	Maharashtra	22	1560		
15	Manipur	11		23589	0.05
16	Meghalaya	7	4632	13082	0.02
17	Mizoram	18			
18	Nagaland	13	794	3530	0.05
19	Odisha	31	122	19110	0.85
20	Punjab	14	29	234	0.57
21	Rajasthan	17	8		
22	Sikkim	3		222	
23	Tamil Nadu	13	242	2317	
24	Telangana	11			
25	Tripura	22	5	33802	0.22
26	Uttarakhand	69	772	2683	
27	Uttar Pradesh	116	219	7902	0.88
28	West Bengal	266	93	23439	0.49
29	Lakshadweep			15	
30	Puducherry			56	
	Total	1315	58451	188320	8.07

Status of memoranda received from the State Governments seeking additional Central assistance from National Disaster Response Fund (NDRF) during 2018.

(Rs. in crore)

				(Rs. in crore)
Sl. No.	State/ UT	Type of disasters	Assistance projected by the State	Status of assistance from NDRF
1	2	3	4	5
1.	Karnataka	Flood/ landslides- 18	575.15	 Rs 546.21 crore from NDRF subject to the adjustment of 50% of the balance available in the SDRF account for instant disaster. Air bill, as per actuals, based on the bills received from IAF.
2.	Kerala	Flood/ landslides- 18	800.42 (1st spell) 831.10 (2nd spell)	 Rs 3048.39 crore from NDRF subject to the adjustment of 50% of the balance available in the SDRF account for instant disaster. Air bill, as per actuals, based on the bills received from IAF.
3.	Tripura	Flood/ landslides- 18	788.47	The IMCT has assessed the damages as per norms. The SC-NEC will consider the assessment report and place their report before the HLC for approval.
4.	Andhra Pradesh	Cyclonic storm Titli - 18	1330.67	 Rs 539.52 crore from NDRF subject to the adjustment of 50% of the balance available in the SDRF account for instant disaster. Air bill, as per actuals, based on the bills received from IAF.
5.	Nagaland	Flood/ landslides- 18	417.93	 Rs 131.16 crore from NDRF subject to the adjustment of 50% of the balance available in the SDRF account for instant disaster. Air bill, as per actuals, based on the bills received from IAF.
6.	Odisha	Cyclonic storm Titli - 18	2770.28	Upon receipt of report from IMCT it will be processed for placing before the SC- NEC and thereafter before HLC.
7	Tamil Nadu	Cyclonic storm Gaja - 18	1431.00	The IMCT has assessed the damages as per norms. The SC-NEC will consider the assessment report and place their report before the HLC for approval.
8.	Puducherry	Cyclonic storm Gaja - 18	187.18	The IMCT has assessed the damages as per norms. The SC-NEC will consider the assessment report and place their report before the HLC for approval.
9.	Himachal Pradesh	Flood/ landslides- 18	1594.01	Upon receipt of report from IMCT it will be processed for placing before the SC- NEC and thereafter before HLC.
10.	Manipur	Flood/ landslides- 18	197.17	In consultation with State Govt., IMCT will visit the State shortly.
11.	Uttar Pradesh	Flood - 18	556.43	Upon receipt of report from IMCT it will be processed for placing before the SC- NEC and thereafter before HLC.

Annexure-III

Statement showing State-wise details of allocation and releases of SDRF and NDRF during the years 2014-15 to 2017-18

(Rs. in crore)

		Allocation under SDRF				Centre's share of SDRF released				(Rs. in crore) Released from NDRF			
Sl.		2014-15	2015-16	2016-17	2017-18	2014-15	2015-16	2016-17	2017-18	2014-15	2015-16	2016-17	2017-18
No.	State								(31-3-2018)				(31-3-2018)
1	2	3	4	5	6	7	8	9	10	11	12	13	14
1	Andhra Pr.	367.26	440.00	462.00	485.00	230.85	330.00	346.50	363.75	578.03	356.74	702.72	
2	Arunachal Pr.	44.67	52.00	55.00	57.00	40.20	46.80	49.50	51.30	125.96		51.06	32.44
3	Assam	320.62	460.00	483.00	507.00	425.97	414.00	434.70	456.30	0.00			
4	Bihar	406.57	469.00	492.00	517.00	304.93	351.745	369.00	489.56	0.00			1363.47
5	Chhattisgarh	183.93	241.00	253.00	265.00	134.665	249.725	94.875	194.25 #	0.00	522.31	313.385	49.31
6	Goa	3.60	4.00	4.00	4.00	3.985	3.00	3.00	3.00	0.00			
7	Gujarat	610.33	705.00	740.00	777.00	457.75	528.75	555.00	500.00	0.00			
8	Haryana	234.48	308.00	323.00	339.00	255.41	203.43	357.75	254.25	0.00			
9	Himachal Pr.	158.95	236.00	248.00	260.00	143.06	212.40	223.20	234.00	65.30	82.215	81.22	63.23
10	J & K	209.62	255.00	268.00	281.00	278.50 #	229.50	241.20		43.53			
11	Jharkhand	315.36	364.00	382.00	401.00	236.52	273.00	286.50	300.75	0.00			
12	Karnataka	195.65	276.00	290.00	305.00	146.74	207.00	217.50	228.75	271.38	1645.53	2292.50	913.044
13	Kerala	159.33	185.00	194.00	204.00	119.50	138.75	145.50	153.00	0.00			164.72
14	Madhya Pr.	477.39	877.00	921.00	967.00	358.04	657.75	690.75	725.25	83.13	1011.99	863.81	502.09
15	Maharashtra	538.08	1483.00	1557.00	1635.00	403.56	1112.25	583.875	1810.125 #	1426.95	1592.96	2224.78	
16	Manipur	8.78	19.00	20.00	21.00	3.95	21.05	18.00	18.90	0.00	38.71	14.65	110.82
17	Meghalaya	17.81	24.00	25.00	27.00	16.03	21.60	22.50	24.30	30.56			
18	Mizoram	10.40	17.00	18.00	19.00	9.36	15.30	16.20	17.10	0.00			35.97
19	Nagaland	6.04	10.00	10.00	11.00	5.44	9.00	9.00	9.90	19.43	15.11	0.96	25.01
20	Odisha	475.98	747.00	785.00	824.00	276.98	560.25	588.75	618.00	0.00	574.6925	425.66	
21	Punjab	270.96	390.00	409.00	430.00	203.22	292.50	306.75	203.465	0.00			
22	Rajasthan	730.10	1103.00	1158.00	1216.00	547.58	827.25	868.50	912.00	0.00	1378.13	990.82	607.77
23	Sikkim	27.65	31.00	33.00	34.00	24.89	27.90	29.70	30.60	0.00			
24	Tamil Nadu	356.78	679.00	713.00	748.00	133.795	643.045	534.75	561.00	0.00	1000.00 \$	1813.66	351.81
25	Telangana	251.23	274.00	288.00	302.00	153.90	205.50	216.00		18.51	468.20	328.16	58.40
26	Tripura	23.47	31.00	33.00	34.00	21.12	27.90	29.70	30.60	0.00			
27	Uttar Pradesh	468.44	675.00	709.00	744.00	351.33	506.25	531.75	558.00	581.29	3305.66	1062.09	119.67
28	Uttarakhand	143.02	210.00	220.00	231.00	64.295	253.36	198.00	207.90	216.81			
29	West Bengal	370.51	516.00	542.00	569.00	277.88	387.00	406.50	426.75	0.00	459.71	275.82	324.78
# In als	Total	7387.01	11081.00	11635.00	12214.00	5629.45	8756.00	8374.95	9382.80	3460.88	12451.96	11441.30	4722.53

[#] Including arrears of SDRF for the previous year.